The Functions for Surveyors Department are as briefed below :–

1. In exercise of the powers conferred by sections 42D, 64 UM and 114A of the Insurance Act, 1938, as amended by The Insurance Laws (Amendment) Act, 2015 and section 26 of the Insurance Regulatory and Development Authority Act, 1999, the Authority framed IRDAI Insurance Surveyors and Loss Assessors Regulations, 2015.
2. The functions include:
	1. Enrolment of trainee surveyors
	2. Grant of License (Fresh and renewal) to individual and corporate surveyors
	3. Maintenance and updation of surveyor data
	4. Liaison with various stakeholders including Govt. of India with regard to the matters relating to licensing of surveyors and loss assessors, their duties, responsibilities, code of conduct and other professional requirements as stipulated under section 64 UM of the Insurance Act, 1938.
3. The web based registration system on the BAP portal in place that enables applicants for enrolment, applying for grant/renewal/modification of licenses online in a simple, efficient and transparent manner..
4. Authority has placed FAQs on licensing of surveyors on the online portal [www.irdabap.org.in](http://www.irdabap.org.in/).